

**IN THE INCOME TAX APPELLATE TRIBUNAL
“D” BENCH, AHMEDABAD**

**BEFORE SHRI T.R. SENTHIL KUMAR, JUDICIAL MEMBER &
SHRI NARENDRA PRASAD SINHA, ACCOUNTANT MEMBER**

आयकर अपील सं./I.T.A. No. 191Ahd/2021
(निर्धारण वर्ष / Assessment Years : 2008-09)

Biren Dhirajlal Shah Plot No. 441-1, Sector -22, Near Polic Chowkey, Gandhinagar, Gujarat - 382022	बनाम/ Vs.	The Income Tax Officer Ward - 1, Gandhinagar
स्थायी लेखा सं./जीआइआर सं./PAN/GIR No. : ACSPS5653F		
(Appellant)	..	(Respondent)

अपीलार्थी ओर से /Appellant by :	Shri Chetan Agarwal, A.R.
प्रत्यर्थी की ओर से/Respondent by :	Shri Rohit Aasudani, Sr. DR

Date of Hearing	02/05/2024
Date of Pronouncement	08/05/2024

ORDER

PER SHRI NARENDRA PRASAD SINHA, AM:

This appeal is filed by the assessee against the order of the Commissioner of Income Tax (Appeals), Gandhinagar, (in short ‘the CIT(A)’) dated 06.03.2012 for the Assessment Year 2008-09.

2. At the time of hearing of appeal of the assessee, a written request vide application dated 02.05.2024 was filed by the assessee. The assessee wants to seek permission to withdraw the

captioned appeal. The Ld. DR for the Revenue did not express any objection in this regard. Accordingly, the prayer of the assessee for withdrawal requires to be granted.

3. In the result, appeal preferred by the assessee is dismissed as withdrawn.

This Order pronounced on 08/05/2024

Sd/-
(T.R. SENTHIL KUMAR)
JUDICIAL MEMBER

Ahmedabad; Dated 08/05/2024

S. K. SINHA

True Copy

Sd/-
(NARENDRA PRASAD SINHA)
ACCOUNTANT MEMBER

आदेश की प्रतिलिपि अग्रेषित/Copy of the Order forwarded to :

1. अपीलार्थी / The Appellant
2. प्रत्यर्थी / The Respondent.
3. संबंधित आयकर आयुक्त / Concerned CIT
4. आयकर आयुक्त(अपील) / The CIT(A)-
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, अहमदाबाद / DR, ITAT, Ahmedabad
6. गार्ड फाईल / Guard file.

आदेशानुसार/ BY ORDER,

उप/सहायक पंजीकार (Dy./Asstt. Registrar)
आयकर अपीलीय अधिकरण, अहमदाबाद / ITAT, Ahmedabad